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Loan by KVIC

4375. SHRIMATI SHEELA GAUTAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether crores of rupees have been distributed as loans in the name of bogus organisations by the Khadi and Village Industries Commission during the years 1990 to 1993;
- (b) if so, whether the Government have received some complaints in this regard;
 - (c) if so, the facts thereof; and
- (d) the action taken or proposed to be taken by the Government on these complaints?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF SMALL SCALE INDUSTRY AND DEPARTMENT OF RURAL INDUSTRIES) (SHRI M. ARUNACHALAM):
(a) to (d) Government have received certain complaints regarding distribution of funds by Khadi and Village Industries Commission (KVIC) to different institutions especially of Meerut Region.

In this connection, Government issued some directives to KVIC which are as under:

- (i) not to register any new institution for manufacture of Khadi including Polyvastra excepting in areas selected for special employment programme.
- (ii) no new institution for Village Industry should be directly aided by KVIC. In all such cases they should be financed by State KVI Boards.
- (iii) KVIC should immediately review the functioning of the institutions which have been registered during the last three years and send a report to the Government of India.

[English]

Export of Tractors

4376. SHRI SOBHANADREESWARA RAO VADDE :

Will the PRIME MINISTER be pleased to state:

(a) whether the export of tractors is declining;

- (b) if so, the reasons therefor; and
- (c) the steps being taken by the Government to increase the export of tractors?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) No, Sir. There was a significant increase in the export of tractors in 1992-93 as compared to exports in the previous year as the following figures indicate:

Year Value Rupees in Lakhs
1991-92 475.01
1992-93 1401.28

(Source: Engineering Export Promotion Council)

- (c) The steps taken include:
- (i) general export promotion measures such as: import of capital goods for export production at concessional rate of duty, duty free import of inputs necessary for export production, exemption of export profits from income tax, unified exchange rate, duty drawback facility and assistance for participation in international fairs, publicity campaigns abroad etc.; and
- (ii) Supply of domestic iron and steel at international prices.

Joining of NDA by Students of Sainik Schools

4377. SHRIMATI CHANDRA PRABHA URS:

Will the PRIME MINISTER be pleased to state:

- (a) the total number of students passing out every year from the Sainik Schools in the country and the percentage of students joining the National Defence Academy therefrom;
- (b) whether there is any proposal to make it compulsory that all the passed out students of Sainik Schools are allowed to join the National Defence Academy; and
- (c) the total amount spent on all the Sainik Schools during 1992-93, school-wise?